

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 320
Execution Petition/1/2024
In
30/2007

IN THE MATTER OF:

M/s. Dilwari Motors Pvt. Ltd.

.... Petitioner/Applicant

Order under Section 397/398 of the Companies Act, 2013

Order delivered on 06.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Ms. Nanda Devi, Mr. Zain Haider Advs.

For Respondent : Mr. Saurabh Balwani, Mr. Anand Prakash Advs.

ORDER

Execution Petition/1/2024

We have heard the submissions made by Ld. Counsel appearing for parties.

We direct the Petitioner to file a copy of the order passed by Hon'ble NCLAT by which the operation of order dated 09.01.2024 passed by this Tribunal has been stayed.

List the matter **on 05.08.2024.**

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)